Annexure-6

Name of the Corporate Debtor: Metropolis Logistics Private Limited; Date of commencement of CIRP: 16-05-2025; List of Creditors as on: 22.08.2025

List of Operational Creditors (Employees) (Amount in₹)

List of Operational Creditors (Empl										loyees) (Amount in₹)			ount in₹)
SI.	Name of			Details of claim received		Details of claim admitted					1		Remarks, if any
No.	authorised of representative, if any	Name employee	Date of receipt	Amount claimed	Amount of claim admitted		Whether related party?	% of voting shar e in CoC, if applicable	contin- gent claim	any mutual dues, th at may be set- off	under verification	not admitted	
1	-	Manohar Jha	25-06-2025	48,980.00	-		-	-	-		48,980.00	-	The last date for receipt of claims was 02.06.2025. Mr. Manohar Jha submitted the claim in Form B (subsequently correct form D was filed) for an amount of ₹48,980/- on 06.06.2025. In order to collate and verify the claim, the Interim Resolution Professional (IRP), in accordance with Regulation 10 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, requested Manohar Jha to provide additional documents or clarifications substantiating the claim, via email dated 12.06.2025 & 18.08.2025. However, the requisite information/documents are still awaited.
	Tota	ıl		48,980.00							48,980.00		×

